MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(NU-II Section)

NOTIFICATION

New Delhi, the 14th March, 2005

S.O. 317(E).—In exercise of the powers conferred by Sub-section (4) of Section 3 of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (44 of 1999) the Central Government hereby make the following amendments to the notification number S.O. 1421(E) dated 9th December, 2003.

In the said notification, the entries relating to serial No. 6 shall be substituted as follows:

Mrs. Merry Barua
Action for Autism,
New Delhi

2. Smt. Merry Barua shall hold office of the Board for a period of 3 years or till her successor is appointed, whichever is longer.

[F. No. 1-3/99-NU-II]

JAYATI CHANDRA, Jt. Secy.

Note : The notification No. 1421(E) dated 9th December, 2003 was published in Gazette of India (Extraordinary) Part II, Section 3, Sub-section, (ii) vide No. 1111 dated 15th December, 2003.